

National Capital Region

4271. CHOUDHURY BRAHM
PERKASH:

SHRI MOHAN LAL PIPIL:
SHRIMATI PARVATHI
KRISHNAN:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there was a proposal under consideration of the Government to set up a National Capital Region;

(b) whether the Master Plan also envisages the setting up of a National Capital Region;

(c) the steps taken in this regard and whether any amount has been spent so far in this respect and if so, how much;

(d) whether the Government have changed their policy in this regard; and

(e) if so, the new thinking of the Government for the development of Delhi the Capital of India?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) Yes, Sir

(c) The National Capital Regional Plan was approved by the High Powered Board in September, 1973.

A sum of Rs. 518 lakhs has so far been sanctioned as Central loan assistance to the State Governments concerned for the development of the regional towns.

(d) and (e) Not yet, Sir.

Pollution in Delhi

4272 SHRI SAMAR MUKHERJEE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether attention of the Government has been drawn to the high degree of atmospheric pollution in Delhi; and

(b) if so, the steps the Government propose to take in this matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) A legislation to control air pollution in the country is being processed and the necessary Bill will be introduced in the Parliament soon. Meanwhile to combat the hazards caused by the smoke emitted by chimneys attached to furnaces installed by the industries, the Delhi Administration are taking necessary action as provided under the Bombay Smoke Nuisances Act, 1912, as extended to the Union Territory of Delhi, and Rules framed thereunder. Remedial measures for preventing the fly-ash pollution from the Indraprastha Power Station are also being taken by the Government

Allotment of Nitrogen Fertilisers to Punjab

4273 SHRI G S TOHRA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that Punjab has been allotted only 6000 tonnes of nitrogen (fertiliser) against its annual requirement of 20 000 tonnes; and

(b) if so, the reasons for allotting to Punjab small quantity of fertilizer quota?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BANALA): (a) No, Sir. During Kharif 1978 (ie February to July, '78), Punjab State has been allotted 1,21,000 tonnes of nitrogenous fertilisers on the basis of their net agronomic requirements. Requirements for Rabi 1978-79 will be assessed in the month of July, 1978 and allotment made accordingly.

(b) Question does not arise. [